

Central Administrative Tribunal
Principal Bench

O.A. No. 1790 of 1999

New Delhi, dated this the 10th July, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri Het Ram,
S/o Khichchu Singh,
Extra Departmental Mail Peon,
P.O. Birondi Tajpur,
Via Kakore Dist.,
Buland Shahar,
U.P.

.. Applicant

(By Advocate: Shri D.P. Sharma)

Versus

1. Union of India through
the Secretary,
Ministry of Communication,
Dept. of Posts,
New Delhi. ..
2. The Director Postal Services,
Agra Region,
Pratap Pura, Agra.
3. The Postmaster General,
Agra Region, Agra.
4. The Superintendent of Post Offices,
Bulandshahar Division,
Bulandshahar, U.P. .. Respondents

(By Advocate: Shri D.S. Mahendru)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicant who had worked as Extra Departmental Mail Peon in Bulandshahar Division under PMG, Agra appeared in an examination for promotion to the post of Postman/Village Postman in that Division on 17.11.96 but he did not secure sufficient marks to be selected. Thereafter he appeared in subsequent examinations in 1997 and 1998 for promotion as postman but again failed to secure sufficient marks to be selected in Bulandshahar Division.

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(11)

3. Applicant's counsel contends that his client had given his option to be considered for appointment in other Divisions also on the basis of his position in the merit list and the same was not considered by respondents.

4. In a similar case filed by one Shri Pravesh Kumar Sharma, in O.A. No. 2491/99 the Tribunal by order dated 25.5.2000 had directed respondents to consider the claim of that applicant for being considered for selection in another Division and intimate him about it within a period of four weeks.

5. This O.A. is also disposed of in terms of the aforesaid directions dated 25.5.2000 given in O.A. No. 2491/99. No costs.

Kuldeep Singh
(Kuldeep Singh)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

gk